

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2012

CC 3392/2012

(From the judgement and order dated 17/08/2011 in WB No.32456/1994 of the
HIGH COURT OF JUDICATURE AT ALLAHABAD)

ALIGARH MUSLIM UNIV.

Petitioner(s)

VERSUS

HAR PRASAD & ORS.

Respondent(s)

IA NO.1(c/delay in filing SLP)

WITH

S.L.P.(C)...CC NO. 2016 of 2013

IA 1 (C/delay in filing SLP and office report)

Date: 24/01/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN

HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s) Mr. Altaf Ahmed, Sr.Adv.

Mr. Imtiaz Ahmed, Adv.

Mrs. Nagma Imtiaz, Adv.

For M/S.Equity Lex Associates,A.O.R.

For Respondent(s) Mr. C.U. Singh, Sr.Adv.

Mr. Praveen Jain,Adv.

Mr. S.K. Tyagi, Adv.

UPON hearing counsel the Court made the following

O R D E R

List on 31.1.2013(NMD).

|(A.D. Sharma)

| |(Renuka Sadana)

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|Court Master

| |Court Master

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